

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 03<sup>rd</sup> January, 2025 at 10.30 a.m. ;**

### **I**

The **Hon'ble Shri Justice M. S. Karnik** will take up the extant judicial assignment pertaining to Single Bench through **V.C** , as per the board already notified.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 02.01.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**